

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 123
(IB)-1101(PB)/2020

IN THE MATTER OF:

ICICI Prudential venture Capital Fund Real Estate
Scheme I represented by its Investment Manager ICICI
Prudential Asset Management Company Limited Petitioner/Applicant
v.
M/s. Anand Divine Developers Pvt. Ltd. & Anr. Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 30.07.2021

ORDER

Renotified to 16.08.2021.



Nirmala Vincent
(Court Officer)

Ritu Sharma